NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/200/ (IB)/2017

NAME OF THE PETITIONER(S)

: PIDILITE INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: SARAWATHI UDYOG INDIA LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A. Nulgkult V. Vurkadas den

ORDER

Counsel representing both parties are present and stated that the matter is settled between the parties. They stated that an amount of Rs.1 lakh is to be paid by the respondent to the petitioner and prayed time for filing a joint memo of compromise. Time extended at request. Put up on 18.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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